GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

UNSTARRED QUESTION NO:3935 ANSWERED ON:21.03.2013 STATUS OF BHOPAL GAS TRAGEDY CASES De Dr. Ratna

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the status of the case involving Union Carbide-Bhopal Gas Tragedy;
- (b) whether the Government has taken any steps to ensure justice to the victims of Bhopal gas tragedy;
- (c) if so, the number of persons brought to book for such heinous act;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (e) The Chief Judicial Magistrate, Bhopal vide his order dated 7.6.2010 pronounced Shri Keshub Mahindra, Shri Vijay Prabhakar Gokhle, Shri Kishore Kamdaar, Shri J. Mukund, Shri S.P. Choudhary, Shri K. V. Shetty, Shri SL Qureshi, and the Union Carbide Corporation, guilty for the offences punishable under sections 304-A, 336, 337 and 338 r/w S.35 of Indian Penal Code (IPC), 1860 and accordingly imposed punishment. Mr. Warren Anderson, UCC USA and UCC Hongkong were found absconding. Against the said order, Central Bureau of Investigation (CBI) filed an appeal in the Court of District & Sessions Judge, Bhopal for enhancement of sentence, which is pending. Simultaneously, to reframe the charges under Section 304 Part II of Indian Penal Code, CBI also filed a Revision Petition in the District and Sessions Court on 23.8.2010. The said Revision Petition was not admitted by the Court vide its order dated 28.8.2012 which is being challenged by the CBI in the High Court. Additionally, a Curative Petition was filed by CBI in the Supreme Court in August, 2010 for reconsideration of its earlier judgement dated 13.9.1996 whereby offences were made to be tried under section 304 A instead of section 304 Part II of IPC. The same was dismissed by the Supreme Court on 11.5.2011.